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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.492/KB/2017

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Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company Under Section		Pralayankar Roy Chowdhury & AnrVs-M.P. Jewellers & Co. (1945)Pvt.Ltd. & Ors.241/242		

1) MR. ABHERAJIT MITRA, Sr. baracate 27 MR. SATADGEP BHEATTACHARYA, boluanto Relitioner 29/01/2018 37 MR. Shumbk MITRK, boluaret 97MR. BISWAJIT KOMAR, bolvacate 5> MS. IRAM HEASSAN, pluacete GY MR. DEBNYON SGN, Helkacets 77 MR. RETNANCE BONGRJEE, Senier betweets.

For Respondents No. 1 to 4 and 6 to 8 He. Ranjan Bachawat Se. Advocate Mr. Sabyasechi Choudhury Advocate Mr. Tarun Aich Marja Bhukin Begani " the Kauslik Mandal Advocate a record Mrs. Nehe Somanie CSA Mr. Samik Chakrabarty Advocate MS NEHA SOMANI, Fr.CS

R4 R8 Love and 29/1/2018

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 and 6 to 8 is present.

Since it is a part heard matter both the parties agreed to adjourn the matter for hearing before regular Bench.

List it on 16/03/2018.

Interim order passed earlier is extended till next date of hearing.

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(Jinan K.R.) Member (J)